

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-2200/ND/2019

IN THE MATTER OF:

M/s Baba Deep Singh Shuttering Pvt Ltd.

....Applicant

Vs.

M/s A & A Infracon Pvt Ltd.

....Respondent

SECTION

Under Section 9 of IBC,2016

Order delivered on 16.09.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv. Annie Rais

For the Respondent :

ORDER

Notice to the respondents by all modes including through the process of the Bench, returnable on 30.09.2019. Affidavit of service be filed.

-Sd-

**(SUMITA PURKAYASTHA)
MEMBER (T)**

-Sd-

**(INA MALHOTRA)
MEMBER (J)**